

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 17.07.2019

NOTICE

Please take notice that the following matters listed as indicated below will be taken up by the Bench Comprising of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) in Hon'ble Chairperson Court at 03:00 PM.

1.	Comp. App. (AT) (Ins) No. 536 of 2019 & I.A No. 1857 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd. & Anr. With	Bishwajit Dubey	Sumant Batra (IRP)
2.	Comp. App. (AT) (Ins) No. 708 of 2019	Jaypee Greens Krescent Home Buyers Welfare Association & Ors. Vs. Jaypee Infratech Ltd Through Anuj Jain, Interim Resolution Profession.	Shivam Pandey	Sumant Batra

Note: - In the cause list dated 17.07.2019 the above matters were wrongly shown to be listed before the Bench Comprising of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical).

By Order
-sd/-

Registrar

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